

COTTON DEVELOPMENT SCHEME

374. SHRI R. P. KHAITAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have received any scheme for the development of cotton from the Indian Cotton Mills Federation;

(b) if so, whether Government have considered the scheme; and

(c) the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) and (c) The scheme is under consideration of the Government of India.

RECOMMENDATIONS OF RURAL CREDIT SURVEY COMMITTEE

375. SHRI R. P. KHAITAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the progress made so far in implementing the recommendations of the Rural Credit Survey Committee; and

(b) the additional facilities which are being given by the Central and State Governments in the matter of cheap credit to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY): (a) and (b) A statement is appended.

STATEMENT

(a) The Rural Credit Survey Committee recommended an integrated scheme of rural credit based mainly on principles of (a) State partnership at different levels, (b) co-ordination between credit and other economic activities in the co-operative sector,

and (c) co-operatives may be assisted to have trained managerial personnel. The principal recommendations of the Committee are broadly given below: —

(i) State participation in the share capital of co-operative institutions.

(ii) Establishment of National Agricultural Credit (Long-term Operations) Fund in the Reserve Bank of India for giving loans to State Governments for participation in the share capital of co-operative credit institutions and for supporting medium-term and long-term loan programmes of co-operatives.

(iii) Establishment of a National Agricultural Credit Stabilisation Fund in the Reserve Bank of India, and of counterpart funds in the apex and central co-operative bank in the States to enable stabilisation arrangements in cases of natural calamity.

(iv) Re-constitution of Standing Advisory Committee in the Reserve Bank of India and constitution of Advisory Council in the Central Government.

(v) Establishment of State Bank of India.

(vi) Establishment of National Co-operative Development and Warehousing Board at the Centre with certain defined functions.

(vii) Establishment of Central Warehousing Corporation at the Centre and similar warehousing companies in the States.

(viii) Reorganisation of the cooperative credit structure with large sized societies at primary level and reorientation of loaning policies to production.